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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

C.O. (COMM.IPD-TM) 630/2022

HERITAGE FOODS (INDIA) LIMITED .....Petitioner

Through: Mr. Shobhit Aggarwal, Advocate

versus

LT FOOD LIMITED .....Respondent

Through: Mr. Harish Vaidyanathan Shankar,

CGSC with Mr. Srish Kumar Mishra and Mr. Alexander Mathai

Paikaday, Advocates

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+ CS(OS) 1188/2011, I.A. 7950/2011-Stay

LT FOODS LIMITED

.....Plaintiff

Through: Mr. R. Abhishek, Advocate

versus

HERTIAGE FOODS(INDIA) LIMITED .....Defendant

Through: Mr. Shobhit Aggarwal, Advocate

**CORAM:** 

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER

% 30.07.2024

- 1. Learned counsel appearing for the parties submit that settlement is on the verge of completion.
- 2. Accordingly, renotify on 25.11.2024.

SAURABH BANERJEE, J

JULY 30, 2024/akr